

## **Bansi Lal Gupta Vs Raj Daluja and Others**

**Court:** Jammu & Kashmir High Court

**Date of Decision:** May 26, 2008

**Acts Referred:** Criminal Procedure Code, 1973 (CrPC) â€” Section 561A  
Ranbir Penal Code, 1989 â€” Section 500, 501, 502

**Citation:** (2008) 2 JKJ 713

**Hon'ble Judges:** Sunil Hali, J

**Bench:** Single Bench

**Final Decision:** Dismissed

### **Judgement**